

DIVISION BENCH
COURT - II

S-22

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/100(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ANIL KUMAR SANWARIA & SONS (HUF) VS METLON POLYMER PVT.LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Respondent
Mr. Gopal Kumar Khetan, Adv.]
Mr. Dripto Mazumdar, Adv.]

ORDER

1. Ld. Counsel for the respondent present.
2. Let a copy of the petition be served to the respondent for the reply affidavit be filed within a period of two weeks.
3. List the matter on **16.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**